

एग्रीकल्चरल प्रोडक्शन के किन-किन विषयों के बारे में ये एडवाइजर वहाँ जांच करेंगे ?

श्री एम० बी० कृष्णप्पा : कृषि उत्पादन बढ़ाने के लिये सब कदम उठाने के वास्ते यह मिशन जायेगा ।

श्री राम सहाय : यह कब तक खाना हो जायेगा ?

श्री एम० बी० कृष्णप्पा : यह जल्दी जाने वाला है ।

SHRI PURNA CHANDRA SHARMA: What is the purpose of sending this team of experts?

SHRI M. V. KRISHNAPPA: To expedite the progress of food production fixed for that State.

SHRI JASWANT SINGH: Is this scheme meant only for Assam or is it for other States as well?

SHRI M. V. KRISHNAPPA: It is for most of the States. They start from Assam but it is intended to cover the entire country.

SHRI PURNA CHANDRA SHARMA: Is it going to further agriculture without irrigation?

SHRI M. V. KRISHNAPPA: I have already stated that all the steps we have to take to increase or get the additional production or to keep up the target will be considered.

SHRI V. PRASAD RAO: May I know whether any foreign expert is in this team?

SHRI M. V. KRISHNAPPA: It is our own experts. Recently the Government of India, in the Food Ministry, have appointed an expert—the Agricultural Production Adviser. He would go and with him some of the scientists also would go.

DR. P. C. MITRA: They are experts in what sense?

SHRI M. V. KRISHNAPPA: He is an expert in his own sense and in his own field, namely, agricultural production.

DR. P. C. MITRA: Practical or theoretical?

SHRI M. V. KRISHNAPPA: Both practical and theoretical.

SHRI MAHESH SARAN: What are the names of the members of this team?

SHRI M. V. KRISHNAPPA: The first is the Agricultural Production Adviser by name Raja Surinder Singh and if it is necessary, then the experts of our Ministry would go, namely, the Agricultural Commissioner, and his name is Dr. U. N. Uppal and there is the Head of the Irrigation Section—the Adviser and his name is Mahabir Prasad.

SHRI AMOLAKH CHAND: May I know if the team is intended to visit the States zone-wise or is it only Assam at the moment where the team is to work?

SHRI M. V. KRISHNAPPA: They will visit the various areas. They have been to Andhra and now they are going to Assam. Perhaps they will be taking up the States alphabetically, one after another.

SHRI JASWANT SINGH: Have these experts been trained abroad or has training been given to them locally and have they any special knowledge in regard to Grow More Food Campaign and have they been sent abroad?

SHRI M. V. KRISHNAPPA: They are highly qualified persons in agriculture and in the various subjects and for the last 15 years they have been working in the Ministry and they are experts.

INDAMER AIRLINE COMPANY

*186. SHRI V. PRASAD RAO: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether any investigation was carried out by Government into the activities ' of Indamer Airline Company which violated Indian aviation rules; and

(b) if so, whether any action has been taken against the company?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHTUDDIN) : (a) Yes, Sir, an enquiry was made into allegations of irregularities on the part of the Company.

(b) The non-scheduled permit of the Company was not renewed after 28th February, 1958.

SHRI V. PRASAD RAO: Is it a fact that besides infringing the rules of aviation, the same company has engaged itself in taking goods to Tripura and other places for smuggling into Pakistan?

SHRI AHMED MOHIUDDIN: The licence for Indamer Company has been terminated and there is no question of their operating in any way in its own name.

SHRI V. PRASAD RAO: May I know whether some complaints were received by the Ministry that other private operators are also infringing the rules of aviation and they are engaged in smuggling of goods to Pakistan?

SHRI AHMED MOHIUDDIN: I am not particularly aware of any particular company. If the hon. Member sends me any information he has, I shall certainly make enquiries.

SHRI V. K. DHAGE: What was the reason for the cancellation of this licence?

MR. CHAIRMAN: Infringement of the rules, he says.

SHRI V. K. DHAGE: What were the rules that were infringed?

SHRI AHMED MOHIUDDIN: The report of the investigation has been

placed in the Library of the House. Of course I have got a number of points here. If you wish, Sir, I will read them.

MR. CHAIRMAN: Please don't take a long time.

SHRI V. PRASAD RAO: Is it a fact that complaints have been received against Jamer Company, another private company, who are operating between Tripura and Calcutta?

SHRI AHMED MOHIUDDIN: I have already said that I am not particularly aware of any specific complaint. If the hon. Member sends me any information, I will look into it.

SHRI V. PRASAD RAO: In view of the violations by these private companies, may I know whether the IAC is going to take over these private companies for these operations?

SHRI AHMED MOHIUDDIN: No, Sir.

COMPLAINTS OF THE MAYURBHANJ TIMBER MERCHANTS ASSOCIATION

*187. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the complaints of the Mayurbhanj Timber Merchants Association to the effect that the non-supply of railway wagons on the Tata-Badampahar Section of the South-Eastern Railway had resulted in abnormal accumulation of timber stocks at the Railway heads thereby causing deterioration in the quality of the timber and heavy financial losses to the parties concerned; and

(b) if so, what effective steps are being taken by Government in the matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY) : (a) A complaint regarding inadequate wagon supply for loading timber at I Badampahar and Rairangpur stations